

IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH, (COURT-II)

Item No. 230

(IB)-266(ND)2019

IA/3533/2020,IA/3960/2020 IA/3975/2020 and  
IA/1577/2020,IA/140/2021,IA/1005/2021

IN THE MATTER OF:

Mr. R. Tarkeshwar Narayan ... Applicant/Petitioner

Versus

M/s. Horizon Buildcon Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 12.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)

PRESENT:

Mr. Harsimran Duggal- Advocate for R 1 & 2 in IA 3960, Mayuri Raghuvanshi Adv. for Respondent Indian Overseas Bank in IA No. 140 and 3975, Mr. Abhay Pratap Singh for Applicant in IA 1577 of 2020, Mr. Abhishek Anand Adv, Mohak Sharma, Adv, Pathik Choudhury, Adv. for Resolution Professional.

ORDER

Renotify this case on 26.03.2021



(T.S SINGH)  
COURT OFFICER